

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 170 OF 2016**

**Dated: 17<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Biomass Power Producers Association, Tamil Nadu ...Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Neha, Mr. Sandeep

**ORDER**

Admit. Issue notice to the Respondents returnable on 18.10.2016.  
Dasti, in addition, is permitted.

List the matter on **18.10.2016**. In the meantime, learned counsel for the respondents may file reply on or before 15.09.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 29.09.2016 after serving copy on the other side.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk